

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 22
CP No. 195/130/JPR/2020
Under Section 130 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

Order delivered on 18.12.2020

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioners : Sandeep Taneja, Adv.
For the Respondents : Prakul Khurana, Adv.

ORDER

List the matter on 08.01.2021. The Registry is directed to place the complete record on the next date of listing and ensure that the complete record is available at the Registry in Chandigarh also.

sd-

(Raghu Nayyar)
Technical Member

December 18, 2020
Himani Makkar

sd-

(Ajay Kumar Vatsavayi)
Judicial Member